

[*Translation*]

Ration Cards in Delhi

8998. SHRI GULAB CHAND KATARIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the ration card units availing of rationing facility in Delhi are far in excess of the population of Delhi in 1981;

(b) if so, the number of ration card units and the population of Delhi in 1981;

(c) whether it is also a fact that many persons get their names included in ration cards at different places; and

(d) if so, the steps proposed by Government to check this mal-practice?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The population of Delhi as per 1981 census was 2,28,406 whereas the number of persons covered by Ration Cards as on 31.12.1981 was 73,45,809.

(c) While the possibility of a person getting his name included in a ration card at more than one place by furnishing false declarations cannot be ruled out, the Delhi Administration has stated that the number of beneficiaries was inflated more because of the card holders having shifted at a subsequent stage without surrendering the ration cards.

(d) It is an offence to obtain a food card or seek inclusion of a name in food card by furnishing false information/declaration. Delhi Administration conducts periodical door to door verification of food cards to weed out inflated units. In such drives undertaken during the last 3 years, 7479 food card holders involving 61,115 cereal and 36,230

sugar units had been deleted as these card holders were not found residing at the addresses indicated.

[*Translation*]

Migration of Doctors and Shortage in Hospitals

8999. SHRI GULAB CHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether migration of doctors in large number has resulted in shortage of doctors in hospitals in the country;

(b) whether Government propose to ask the doctors who wish to migrate to deposit all the money incurred on the education, at the time of issuing passport to such doctors as a pre-condition for going abroad; and

(c) if so, when it is likely to be enforced?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No.

(b) No.

(c) Does not arise.

[*English*]

Aid to Yoga Institutes

9000. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount of grant-in-aid paid to each one of the Yoga Centres Institutes in Maharashtra during last three years, institute-wise and year-wise;

(b) whether any complaint regarding irregularities committed have come to the

notice of the Government;

(c) if so, the action taken/proposed in the matter; and

(d) the allocations made during 1990-91?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Grants-in-aid to Voluntary Private Institutes/Centres for conducting research in Yoga and Naturopathy is provided through the Central Council for Research in Yoga and Naturopathy on the merits of each case. No grant-in-aid was given to any Yoga Centre/Institute in the State of Maharashtra during the last three years.

(b) and (c). Does not arise.

(d) No specific budget allocations are made for the purpose of giving grants-in-aid to these Centres.

Recommendations of Abid Hussain Committee

9002. **SHRI VASANT SATHE:**
SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI KAILASH MEGHWAL:
SHRI N.J. RATHVA:

Will the Minister of TEXTILES be pleased to refer to the reply given on 14th March, 1990 to Unstarred Question No. 350 regarding recommendations of Abid Hussain Committee on Handloom Sector and state:

(a) whether a Committee headed by Abid Hussain to review the implementation of the textile policy of June, 1985 has submitted its report to Government; and

(b) what stage of consideration/proc-

essing the report stands and the period by which Government is likely to take the action?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The report has been discussed in the Ministry of Textiles. As a first step it has been decided to get the report printed in English and Hindi and place sufficient copies in the Parliament House Library as well as release it for sale to the general public so that there is a wide debate on the proposals made by the Abid Hussain Committee. Government would then be in a position to get adequate feed back on the report before taking action on its implementation or otherwise.

Environmental Development of Narmada Valley

9003. **SHRI PRAKASH KOKO BRAHMBHATT:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the World Bank has initiated the process of granting loan to India for the environmental development of the whole Narmada valley;

(b) whether any delegation from Washington has recently visited India after having a meeting with the high officials of the World Bank in this regard;

(c) if so, the final decision in this regard; and

(d) the total amount to be provided to India for environmental development of the Narmada valley?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir.